

CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH, JABALPUR

O.A. No. 245/2002

Jabalpur, this the 20th June 2003

Hon'ble Mr. D.C. Verma, Vice Chairman (J)
Hon'ble Mr. A.K. Bhatt, Member (A)

S.Chakraborty, S/o. Late S.R.Chakraborty
aged about 50 years, Sr.Store Keeper,
Regional Leprosy Training and Research
Institute, Raipur (Chhatisgarh). Applicant
(Advocate : Mr. M.N.Banerjee)

VERSUS.

1. Union of India,
Through its Secretary,
Ministry of Health and Family Welfare,
Govt. of India, New Delhi.
2. Director General of Health Services,
Leprosy Division, Nirman Bhavan,
New Delhi : 110 001.
3. Director, Regional Leprosy Training
and Research Institute, Raipur(Chhatisgarh).

(Advocate : Mr. Om Namdeo)

ORDER (ORAL)

Per : Hon'ble Mr. A.K. Bhatt, Member (A)


Heard learned counsel for both the parties.

The grievance of the applicant is that after
the pay scale was revised as per recommendation of Vth

Pay Commission, the salary was fixed in the pay scale of Rs. 4500-7000, whereas his salary should have been fixed at Rs.5000-8000, in view of the fact that earlier pay scale drawn by him was Rs.1400-2300. The applicant made a request to his Controlling Officer at Raipur and who had in turn recommended it to D.G.H.S. This order of recommendation dated 26-5-2000 is annexed as Annexure A-3 of this OA. However, as per the applicant, no decision has been taken on this representation, which has been duly forwarded by his Controlling Officer. Equivalence of the old scale of Rs.1400-2300 to the revised scale of Rs.5000-8000 is mentioned in Annexure A-1.

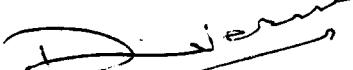
For respondents, Mr. Om Namdeo states that the application is under consideration of the appropriate authority.

After hearing both the parties, we direct the respondents (appropriate authority) to take a decision in the matter within a period of four months from the date of communication of this order. Decision so taken, shall be communicated to the applicant.

OA stands disposed of accordingly. No costs.



(A.K.BHATT)
MEMBER (A)



(D.C.VERMA)
VICE CHAIRMAN (J)

Nk.

प्रतिलिपि संख्या.....
प्रतिलिपि अंक 1/2000
(1) रायपुर, राज्य विधान सभा, रायपुर
(2) रायपुर, राज्य विधान सभा, रायपुर
(3) रायपुर, राज्य विधान सभा, रायपुर
(4) रायपुर, केप्रांग, राज्य विधान सभा, रायपुर
सूचना एवं आवश्यक कागजातों पर
On 26.6.00
Chander
प्रधान सचिव